

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

28(ND)/2016

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.08.2018.**

**NAME OF THE COMPANY: Rajeev Behl V/s. M/s. Realtech Infrastructure
Ltd. Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

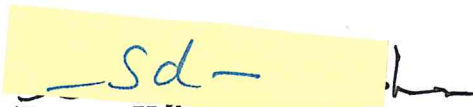
Present:

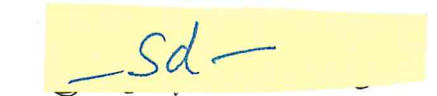
Mr. Manish Sharma, Mr. Kirish Gandhi, Mr. Ninad
Dogra, Mr. Rajeev Behl, Advocate for the Petitioner.

Mr. Diggaj Pathak, Mr. Aditya Singhal, Mr. Rajeev Behl,
Advocates for the Respondent.

ORDER

Be listed on 30th October, 2018 for further proceedings. Interim order to
continue.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**